



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 31/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/611/IB/2018
NAME OF THE PETITIONER(S) : MOAT FINANCIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : MOAT PROJECT MANAGEMENT PVT LTD
UNDER SECTION : 7 RULE 4

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---------------------------------|---------------------------|---|
| 1. | M.A. ASIF Q A. K. RAJA ANWAR | Counsel for respondent |  |
| 2. | RUPA J. Tharayil | Counsel for Applicant |  |

ORDER

Counsel for the financial creditor present. Counsel representing the respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request. Put up on 03.07.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc